

निर्माण और आवास मंत्रालय में राज्य मंत्री (श्री आई० के० गुजराल) : (क) पिछले दो वर्षों में जामा मिलिया, नई दिल्ली में स्वर्गीय डा० जाकिर हुसैन की कबर के आस-पास के क्षेत्रों को ही सुधार के लिये लिया गया है।

(ख) 65,129 रुपये।

(ग) मई, 1971 तक 1,088.66 रुपये।

Scarcity of drinking water in Ahmedabad City

1400. SHRI SOMCHAND SOLANKI: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether Government are aware that the population of Ahmedabad city has reached to 17 lacs and the problem of scarcity of drinking water is becoming critical day by day ;

(b) whether the Government of Gujarat have requested the Central Government to solve the problem of drinking water for Ahmedabad city ; and

(c) if so, the decision taken by Government thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI D. P. CHATTOPADHYAYA) : (a) and (b) Government has not received any scheme from Gujarat State for augmenting the water supply of the Ahmedabad city. It may be mentioned that central assistance for water supply schemes to the States is being given in the shape of block loans and block grants. The responsibility for allocating funds and implementation of schemes rests with the State Governments.

(c) Does not arise.

Extension of 'Lal Dora' in villages of Delhi Union Territory

1401. SHRI DALIP SINGH: Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the action Government are taking for

extension of 'Lal Dora' in villages of Union Territory of Delhi ;

(b) the number of Delhi villages having 'Shamlat Deh' where the 'Lal Dora' can easily be extended ;

(c) the number of such villages where there is no 'Shamlat Deh' where the extension of 'Lal Dora' will not be possible ; and

(d) whether there is any proposal under consideration of Government that in such villages where the 'Shamlat Deh' is not available Government will acquire the land adjacent to the village existing population and allot the same to the inhabitants on 'No-profit' No loss' basis ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL) : (a) Work is already in hand.

(b) and (c) There is no 'Shamlat Deh' in Delhi now. Gaon Sabha land is, however, available in 51 villages.

(d) Land is proposed to be made available either through the process of consolidation of land holdings or by acquisition.

Plots for landless people of Delhi

1402. SHRI DALIP SINGH: Will the Minister of WORKS AND HOUSING be pleased to state :

(a) what steps Government are considering for providing plots to the landless people of the Delhi villages ; and

(b) the last target date up to which the work of extension of 'Lal Dora' is likely to be completed ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL) : (a) This is proposed to be done, to the extent possible, either by extension of 'Lal Dora' or during the process of consolidation of land holdings or acquisition of land for extending the village abadi.

(b) No target date for completion of the work of extension of the 'Lal Dora' has been prescribed.